

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 303 of 2017**

Jirwa Devi

...

Appellant

-versus-

Sri Jai Prakash Gupta & Another

...

Respondents

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

7/ 05.04.2021 On the ground of illness of Mr. A.K. Das, learned counsel, this case is adjourned for three weeks.

(Ananda Sen, J.)

Kumar